

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 467/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: H B Fuller India Adhesives Pvt. Ltd.
V/s.
Sweet Industries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	D B. Zaveri	Advocate for the Petitioner	 18/4/2017

ORDER

TCP 467/I & BP/NCLT/MB/MAH/2017

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Rep. of the Petitioner is present and seeking time to file Form No. 5. Time is granted.
3. Adjourned to **29th June, 2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **18.04.2017**